

**Central Administrative Tribunal
Principal Bench**

OA No.2825/2018

New Delhi, this the 3rd day of August, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Shri Virender, Aged 41 years,
Safai Karamchari, Group D,
S/o Shri Lakhmi,
R/o H.No.A-157, Gali No.2,
Chander Vihar, Mandawali,
Delhi-110092.

...Applicants

(By Advocate : Shri D.K. Santoshi)

Versus

1. Government of NCT of Delhi,
Through its Chief Secretary,
A-Wing, 5th Floor,
Delhi Secretariat,
New Delhi-110002.
2. Deputy Commissioner, EDMC,
Shahdara South Zone,
Karkardooma, Delhi.
3. East Delhi Municipal Corporation (HQ),
Through its Commissioner,
419, Udyog Sadan, Patparganj,
Industrial Area, Patparganj,
New Delhi-110092.

...Respondents

ORDER (ORAL)

When this matter was taken up for hearing, it is noticed that no cause of action has arisen at present, as no action has yet been taken by the respondents on amounts claimed as arrears. Accordingly, the OA is dismissed as premature. No costs.

**(Nita Chowdhury)
Member (A)**

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